

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-51-2020

Sonia Suctancar Petitioner

Versus

Gaurang Suctancar Respondent.

None for the petitioner.

Shri Parag Rao, Advocate for the respondent.

Coram:- NUTAN D. SARDESSAI, J.

Date :- 23rd June,2020

P.C.:

Not before me.

2. The undertaking earlier given to continue before the link Judge subject to the outcome of Section 9 application filed before the Commercial Court by the respondent.

NUTAN D. SARDESSAI,J.

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